

Central Administrative Tribunal Jammu Bench, Jammu

T.A. No.61/29/2020

This the 17th day of November, 2020

(Through Video Conferencing)

Hon'ble Mr. Rakesh Sagar Jain, Member (J) Hon'ble Mr. Mohd Jamshed, Member (A)

- 1. Birdal Dass, Aged 56 years, S/o Late Sh. Rattan Chand, R/o Dhak Jagir, Tehsil Akhnoor and District Jammu.
- 2. Om Prakash, Aged 57 years, S/o Late Sh. Phami Ram, R/o Maira, P.O. Jourian, Tehsil Akhnoor and District Jammu.

...Applicants

(By Advocate : None)

Versus

- 1. Union Territory of Jammu and Kashmir through Commissioner / Secretary to Govt. Funds Organisation, Civil Secretariat Jammu.
- 2. Director General, Funds Organisation, J&K Old, Secretariat, Jammu.
- 3. Joint Director, Funds Organisation, Finance Complex, Muthi, Jammu.
- 4. Chief Accounts Officer, District Fund Office, Jammu.

...Respondents

(By Advocate : Mr. Amit Gupta, AAG)

ORDER(ORAL)

Hon'ble Mr. Rakesh Sagar Jain, Member (J):

As per Court officer pin for attending video conferencing was sent to learned counsel for the applicant. Neither he joined video conferencing nor he is picking up his mobile phone.



2. On the last two days also mobile phone of learned counsel for the applicant was switched off or counsel for the applicants was busy. It appears that the applicants have lost interest in pursuing this case. Accordingly, the TA is dismissed in default for non appearance of the applicant. No costs.

(Mohd Jamshed) Member (A) (Rakesh Sagar Jain) Member (J)

Piyush